

Shri Anil K. Chanda: Uptill now, we have received altogether from all parts of India over 85 schemes. 15 have been sanctioned, 7 are being processed for being sanctioned; 45 have had to be referred back to the States. I cannot say whether any more schemes from Madras are before us.

Shri B. K. Gaikwad: The hon. Minister has said that slum clearance is the duty of the State Governments. Here the Central Government are getting passed several pieces of legislation and compelling State Governments to do the needful in this matter. So if the advice of the Central Government is refused by a State Government, what action are the Central Government going to take?

Mr. Speaker: It is hypothetical; need not be answered

Manufacture of Vitamins

*1644. **Dr. Ram Subhag Singh:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have prepared any scheme for the manufacture of vitamins;

(b) if so, the nature of the scheme; and

(c) the cost involved in implementing it?

The Minister of Industry (Shri Manubhai Shah): (a) to (c) Different schemes for manufacture of vitamins and synthetic drugs are under consideration. It is too early to say anything definite about the cost estimates.

Shri Ranga: Are these to be State schemes or private enterprises?

Shri Manubhai Shah: It has been stated several times on the floor of the House that the Government of India intend to establish a well-integrated central basic drug industry in the country in the public sector, and it is in that connection that these schemes are under consideration. They will also take care to see that the penultimate, complexes and end-products are made by the 93 more

well-established factories in the country manufacturing pharmaceuticals in the private sector.

Shri V. P. Nayar: In view of the fact that at present we are obliged to import vitamins to the tune of well over Rs. 1 crore, have Government explored the possibility of exploiting plants with vitamin contents such as anacardium, and cymponon for the synthesis of riboflavin and ascorbic acid?

Shri Manubhai Shah: Yes, the hon. Member is right. We are importing Rs. 2.25 crores worth of vitamins and vitamin products every year. As I said, it is our intention to see that this basic drug industry is established in the public sector in the interest of the consumers, to give them the lowest and the cheapest possible drugs of the highest quality. At the same time, we also try to see that the herbs, lemon grass oil, shark liver oil and various natural raw materials that are available in the country will be utilised in these plants.

Shri Mahanty: Which foreign countries have offered assistance to the Government of India for setting up this factory in the public sector?

Shri Manubhai Shah: As the House is aware, the Soviet Union has offered us; the United States has offered us; West Germany has offered us; also East Germany, U.K. and several other countries.

SHORT NOTICE QUESTIONS AND ANSWERS

Intervention of Pakistan Police during Rajasthan Police encounter with dacoits

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Shrimati Renu Chakravartty:
Shri Harish Chandra Mathur:
Shri H. C. Sharma:
Shri D. C. Sharma:
Shri Raghunath Singh:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Pakistan police opened fire on Indian police on the 25th August, 1957 while the latter

were chasing dacoits on Jaisalmer border;

(b) the number of casualties, if any; and

(c) the action taken in this regard?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes, Sir. A Pakistani force surrounded and fired on a party of Rajasthan Armed Police when it was engaged in action against a gang of dacoits at a place one mile inside Indian territory from the Indo-Pakistan border.

(b) Three men of the Rajasthan Armed Constabulary including a Deputy Superintendent of Police and two other persons were wounded as a result of the firing by the Pakistani force.

(c) The action to be taken will be decided when full information is available. A full report is awaited from the Rajasthan Government.

Shrimati Renu Chakravartty: In view of the large number of such border incidents and shootings that have taken place, may I know if there is any proposal to discuss mutually steps whereby there may be minimisation if not complete elimination of these incidents?

Shri Jawaharlal Nehru: Discuss with the Pakistan Government?

Shrimati Renu Chakravartty: Yes, Sir.

Shri Jawaharlal Nehru: We have discussed with them. There are rules laid down for discussion by local officials. I am afraid a number of these border incidents are in the nature of smuggling and dacoity which often occur on national borders. But the unfortunate part, perhaps is that the dacoits going from our side to the other side are given some shelter on the other side and encouragement.

Shrimati Renu Chakravartty: In the answer which the Prime Minister gave, if I have heard him correctly, he said

that the Pakistani Police actually surrounded our Police. If that is so, are we to take it that it was not merely a question of giving protection to dacoits but they were actually preventing our people from preventing the dacoits going over there?

Shri Jawaharlal Nehru: That is the answer I have given; that is the present information. We are getting fuller report of it. According to this information, it was within one mile of the border.

Shri Harish Chandra Mathur: May I know whether any steps are being taken and any assistance being given by the Central Government to make adequate patrol arrangements on the border because the Rajasthan Government is handicapped for making arrangements because it is already spending the highest on its administration and the per capita expenditure on the administrative side is the highest....

Mr. Speaker: The hon. Member would confine himself to the question and not add reason or ground.

Shri Jawaharlal Nehru: The hon. Member has been repeating it three times.

Mr. Speaker: The hon. Member may proceed to put the question. He need not tack on a 'Statement of Objects and Reasons' to his question.

Shri Jawaharlal Nehru: I have understood the hon. Member's question. He need not take the trouble of repeating it again and again.

I believe I cannot give a precise answer. But, I believe the Central Government is certainly interested in border patrolling and in some measure it helps.

श्री ५० ला० बाबूपाल : क्या यह सही है कि पाकिस्तान के बाडर पर जो भारतीय मुसलमान रहते है, तस्कर ब्यापार और डकैतियों में अधिकतर उन्ही लोगों का हाब रहता है ?

की जवाहरलाल नेहरू : पाकिस्तान की तरफ जो कुछ लोग रहते हैं, या हिन्दुस्तान की तरफ राजस्थान में रहते हैं, राजपूत बगैरह, उनमें किसी एक तरफ डकैती की मानोपत्ती नहीं है—यह दोतरफा कोशिश होती है।

Shri Harish Chandra Mathur: Is it not a fact that the Rajasthan Government has been asking for assistance for the last 5 years to enable them to strengthen their border police arrangements and no assistance has so far been given?

Shri Jawaharlal Nehru: We get these requests for assistance of various kinds from every State regularly. I cannot precisely say for how long the Rajasthan Government has been doing this. But, I have, no doubt they must have been doing it. To some extent, it has been agreed to and the other matter will be continued to be considered as to what can be done.

Netaji Subhash Chandra Bose

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Shri Ghosal:
Shri T. K. Chaudhuri:
Shri B. Das Gupta:
Shri Thevar:

S.N.Q. No. 25.

Will the Prime Minister be pleased to state:

(a) whether the attention of the Government has been drawn to reports appearing in newspapers in Calcutta and Assam to the effect that Sri Maw-U alleged to be a lieutenant of Shri Phizo the leader of Naga hostiles, has recently been apprehended by our police at Nam Chhara in Assam and has made a statement to the police that Netaji Bose is still alive and that Netaji Bose and Shri Phizo held high level consultations somewhere on the Indo-Tibetan border; and

(b) whether the report as to Shri Maw-U having made any such statement is correct?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Some such reports have appeared in newspapers. It is correct

that Maw Angami and another Naga were arrested recently at Silchar in Assam. On interrogation, they stated that they had visited Burma, Chittagong, Dacca, Calcutta and other places. Maw Angami further said that he had been in correspondence with some persons in foreign countries.

(b) We have no report about Maw Angami having made a statement about the existence of Netaji Bose, nor does this occur in some of the reports appearing about him in the papers.

Shri B. Das Gupta: In the papers, e.g. the *Hindustan Standard*, a report appeared which I may just read.....

Shri Jawaharlal Nehru: I am aware of that. The whole question is based on that report.

Shri B. Das Gupta: I will just.....

Mr. Speaker: The hon. Members have put this question on the strength of this report and wanted an answer from the Government. The hon. Prime Minister has categorically answered that there is no reference.

Shri Jawaharlal Nehru: I did not say that, Sir. I said that in the fuller reports that we have got of Maw Angami's statement, this does not occur. The *Hindustan Standard*, of course, gives that. I have, therefore, said that some other newspapers which have reported this statement also did not say so. But, it does appear in the *Hindustan Standard*. Their correspondent has said so. The matter ends there. I cannot say anything except that those people who say this suffer under a hallucination.

श्री भक्त वरुण : जब कि नेताजी के सम्बन्ध में गवर्नमेंट ने शाहनवाज बमैटी को बिठा कर अन्तिम रूप में यह निर्णय कर दिया कि नेताजी जिवित नहीं हैं, तो फिर इस तरह की अमपूर्ण खबरें क्यों फैलाई जाती हैं और गवर्नमेंट उनका पूरी तरह से निराकरण क्यों नहीं करती है ?

श्री जवाहरलाल नेहरू : गवर्नमेंट जिम्मा नहीं लेती कि सारे हिन्दुस्तान में सब लोग भ्रमलमन्द हैं।